Annexure-7

Name of the corporate debtor: SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED; Date of commencement of CIRP: 25.10.2021; List of creditors as on: 07.02.2022
In accordance with Section 25(2) (e), IBC, 2016
List of operational creditors (Government dues)

| 1 | | | _ | |
|-------|-------------|--|--|--------------|
| | _ | | SI No | |
| Total | • | Department | Details of Claimant | |
| | ı | Government | | |
| | 1 | Date of receipt | Details of c | |
| 0 | | Amount claimed | Details of claim received | |
| 0 | , | Amount of claim admitted | | |
| | 1 | Nature of claim | | |
| 0 | , | Amount covered by security interest | Details of claim admitted | |
| 0 | 1 | Amount covered by guarantee | m admitted | |
| | ı | Whether related party? | | |
| 0 | t | % of voting of share in CoC, contingen if applicable t claim | | |
| 0 | , | of contingen t claim | Amount of contingen t claim | |
| 0 | | any mutuai dues, that may be set- off | Amount of any mutual Amount of dues, that claim not may be set- admitted off | |
| 0 | | Amount of claim not admitted | i - 1 | |
| 0 | , | claim under verification | A mark of | |
| | | Remarks, if any | | Willount III |